

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7393 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Suresh Kumar Jain, (Personal Guarantor of Magppie International Ltd.) Vs. Punjab National Bank & Anr.	Rishi Kapoor
2.	I.A. No. 7428 of 2025 in Comp. App. (AT) No. ___ of 2025	Executive Engineer (Project) Vs. Grant Thornton India LLP & Anr.	Pooja Saraswat
3.	I.A. No. 7429 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Jitender Kumar Jain, (Liquidator of Aaj ka Anand Papers Ltd.) Vs. Aaj Ka Anand Publications LLP & Ors.	R Sudhinder

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